

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Crl) No(s).5338/2006

HARENDRA NATH BORAH

Petitioner(s)

VERSUS

STATE OF ASSAM

Respondent(s)

(With appln(s) for bail

Date: 17/11/2006 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Abhijit Sengupta, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Await service.

List again on 13.12.2006.

(B. Sudheendra Kumar)

Registrar

sk